

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ELEXIR DISTRIBUTORS PVT LTD**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                                  |         |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|
| 1.                          | Name of corporate debtor                                                                                                              | Elexir Limited                                                                                                                                                                   | Private |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 24-11-1998                                                                                                                                                                       |         |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | RoC- Mumbai                                                                                                                                                                      |         |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U51109MH1998PTC295901                                                                                                                                                            |         |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor                                                    | Plot No.4/1, TTC Industrial Area Thane Belapur Road, Ghansoli Navi Mumbai - 400710                                                                                               |         |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | 22-03-2022<br>(Order dated March 16, 2022)                                                                                                                                       |         |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | 18-09-2022                                                                                                                                                                       |         |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr Laxmikant Yeshwant Desai<br>IBBI/TPA-001/JP-P01669/2019-2020/12641                                                                                                            |         |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address:<br>503, Atharva, M B Raut Road, Shivaji Park, Dadar (West), Mumbai- 400 028<br><br>Email : lydesai@hotmail.com                                                          |         |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Communication Address:<br>503, Atharva, M B Raut Road, Shivaji Park, Dadar (West), Mumbai- 400 028<br><br>Email : <a href="mailto:lyd.elexir@gmail.com">lyd.elexir@gmail.com</a> |         |
| 11.                         | Last date for submission of claims                                                                                                    | <b>06-04-2022</b>                                                                                                                                                                |         |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                   |         |
| 13.                         | Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not applicable                                                                                                                                                                   |         |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | WebLink:<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: Not Applicable                                              |         |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the M/s Elexir Distributors Private Limited on 22-03-2022.

The creditors of M/s Elexir Distributors Private Limited, are hereby called upon to submit their claims with proof on or before 06-04-2022 to the interim resolution professional at the address mentioned against Sr No 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class (if any), as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

  
Laxmikant Yeshwant Desai  
Interim Resolution Professional  
IBBI/TPA-001/JP-P01669/2019-2020/12641

Date: 22-03-2022  
Place : Mumbai